

(b) Based on the results of the exploratory surveys, three locations have been identified for drilling at Anhoni, Tamia and Dewari, for collecting further information on the sub-surface geology and hydrocarbon prospect of the area.

(c) Does not arise.

### ABL Company

3042. SHRI VEERSHETTY MOGLAPPA KUSHNOOR: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that ABL Company, which has two units manufacturing boilers at Shahbad (Karnataka) and Durgapur (West Bengal) has approached the High Court of Bombay for liquidation of the Company;

(b) whether it is not a fact that if the company goes into liquidation then more than 6,000 employees and their dependents will have to starve, which might ultimately lead to law and order situation in the concerned State;

(c) if so, the steps taken by the Central Government to revive the units;

(d) whether it is a fact that various State Electricity Boards have placed orders with ABL for the manufacture of boilers; if so, what is the total number of boilers which have been ordered and what is their construction cost; and

(e) how the delay of these boilers affect the production of power and direct and indirect loss to the States and the country for not supplying the boilers?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (e) M/s. ACC-Babcock Ltd. filed a petition with the

Bombay High Court in October, 198 for voluntary liquidation due to huge accumulated losses and paucity of orders. The two units of the Company are lying closed since then. Government have considered the proposal for rehabilitation of the company on the basis of a package prepared by IDBI. This has been found, on examination, to be not blankable. The total value of various orders which were to be executed by the company was Rs. 197.00 crores. (approx) Government have come to the conclusion that efforts must first be concentrated on completion of orders pending with the company.

3043. [Transferred to the 8th December, 1987]

### जिला उद्योग केंद्र

3044. श्री जगदम्बर प्रसाद पादवः क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने जिला उद्योग केंद्रों के कार्य-निष्पादन का मूल्यांकन किया है ; यदि हां, तो इसका ब्यौर क्या है और यदि नहीं, तो सरकार ऐसा कब तक करने का विचार रखती है ;

(ख) क्या यह सच है कि इन केंद्रों को दक्षिण-पश्चिम भारत में तो कुछ सफलता प्राप्त हुई है परन्तु बिहार जैसे राज्यों में विफलता ही प्राप्त हुई है और इसी कारण से सहायक, लघु स्तरीय कुटीर और मसाले उद्योग राज्य में विकसित नहीं हो पाये ; और

(ग) इस संबंध में सरकार क्या कदम उठाने का विचार रखती है ?

उद्योग मंत्रालय में औद्योगिक विकास विभाग में राज्य मंत्री (श्री एम. अरुणाचलम्) : (क) में (ग) जिला उद्योग केंद्र कार्यक्रम का मूल्यांकन करने का कार्य देश की 5 प्रतिष्ठित संस्थाओं को सौंपा गया है। वे देश के विभिन्न राज्यों में इस कार्यक्रम का गहन मूल्यांकन करेंगे। इसमें देश के विभिन्न राज्यों में हुई इस योजना